

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 31st March, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No.131/15(CZ) (M.A.No.841/15) (M.A.No.10/16)	Ramzan Sheikh Vs. State of M.P & 4 Ors	Mr. Shrey Raj Saxena, Adv. Mr. Pankaj Waghmare, Adv. Mr. Rohit Sharma, Adv.	
2.	Review Application No 01/2016(CZ) in Appeal No. 02/2016(CZ)	Ashish Gour Vs. MP SEIAA & Ors.	Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	
4.	Original Application No. 40/2014(THC)(CZ)	Lakhan Singh Dhurve Vs. State of M.P.& 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
5.	Original Application No. 140/2013(CZ) (M.A.No.49/16) (M.A.No.50/16)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	
6.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
7.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Y.M.Yadav, Adv.	
8.	Original Application No. 41/2016 (CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv.	

9.	Original Application No. 76/2015(CZ) (M.A.No.131/16) (M.A.No.159/16)	Geela Ram Vs. State of Rajastahn & 4 Ors.	Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv. Mr. Prashan Sthapak, Adv. Mr. Rohit Sharma, Adv.	
10.	Original Application No. 37/2016(CZ)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Joseph Thomas, Adv.	
11.	(M.A.No.220/16) in Original Application No. 78/2015(THC) (M.A.No.206/16) (M.A.No.207/16) (M.A.No.208/16) (M.A.No.209/16)	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. Ravi Prakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv.	
FOR COMLIANCE				
12.	Original Application No. 313/2014 (CZ) (M.A.No.20/16) (M.A.No.74/16)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv.	
13.	Original Application No. 19/2015 (CZ) (M.A.No.761/15) (M.A.No.772/15) (M.A.No.782/15) (M.A.No.37/16) (M.A.No.38/16) (M.A.No.40/16) (M.A.No.111/16)	Shahpura Jan Jagran Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Vijay Kumar Choudhary Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. K.C.Maheshwari, Adv.	

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